GOVERNMENT OF INDIA MINISTRY OF CULTURE

LOK SABHA UNSTARRED QUESTION NO.4350 TO BE ANSWERED ON 27.03.2023

'FINANCIAL ASSISTANCE TO VETERAN ARTISTS OF KERALA'

4350. SHRI RAJMOHAN UNNITHAN:

Will the MINISTER OF CULTURE be pleased to state:

- (a) whether the Government is aware that the persons distinguished in Letters, Arts or other walks of life-(Veteran Artists) like Theyyam kalaakars, (Anthithriryan, Poojaari, Velichappadan, Dancer, Kodakkaran etc. performing as part of Temples in Kerala), who are in indigent circumstances from Kasaragod district and in Kerala State have applied for the Scheme of Financial Assistance to veteran artists;
- (b) if so, the details thereof;
- (c) the number of applications received in this regard from Kasaragod constituency and in Kerala State;
- (d) the time by which the funds are likely to be released to them; and
- (e) if not, the reasons therefor?

ANSWER MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION

(SHRI G. KISHAN REDDY)

- (a) Yes, Sir.
- (b)&(c) A total of around 313 applications have been received from Kerala including Kasaragod district under the Scheme for Financial Assistance for Veteran Artists. Upon scrutiny of these applications, 09 have been found to be complete and the rest 304 applications are found incomplete and without the mandatory documents. The concerned applicants have been advised to apply afresh in the prescribed proforma alongwith mandatory documents as per the guidelines of the scheme directly to the Director, South Central Zone Cultural Centre, Nagpur, which is the nodal agency for the scheme. However, the revised applications have not been received from them.
- (d)&(e)Applications found to be complete would be placed in the next Expert Committee Meeting for consideration.